

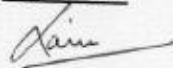
Allahabad Bench

CP No.(IB) 133/ALD/2017,
CA No. 87/2019, CA No. 251/2019,
CA No. 304/2019, CA No. 321/2019,
CA No. 351/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 25.03.2021

NAME OF THE COMPANY: Asset Reconstruction Company (India) Limited Vs. Shamken
Multifab Limited

SECTION OF I & B CODE: 33 & 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Zain Abbas	Adv	R.P.	
<u>2.</u>				

CP NO.(IB)133/ALD/2017, CA NO.87/2019, CA NO.251/2019,
CA NO.304/2019, CA NO.321/2019, CA NO.351/2019

In view of the order passed in CP No.(IB)131/ALD/2017, CA No.85/2019, CA
No.249/2019, CA No.322/2019, CA No.349/2019, put up this matter on 23rd April, 2021
before the Regular Court/ Video Conferencing.

Dated : 25.03.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)